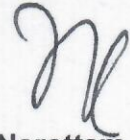


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W)  
DWARKA COURTS**

**ORDER**

In partial modification of earlier order no. 8468-8484/Bail/Judl./DWK/2019 dated 30.03.2019 and in exercise of powers under Section 10 (3) of the Criminal Procedure Code, 1973, hereby authorize the following Judicial Officers to hear and dispose of Bail/Urgent Criminal applications pertaining to the Police Stations & Investigating agencies as mentioned against their names w.e.f. 01.06.2019, till further order.

| S. No. | Court of Addl. Sessions Judges | Name of police Stations & Investigating Agencies   | 1 <sup>st</sup> Link Addl. Sessions Judge | 2 <sup>nd</sup> Link Addl. Sessions Judge |
|--------|--------------------------------|--|---|---|
| 1      | Sh. Sonu Agnihotri, ASJ-02     | Baba Haridas Nagar, Najafgarh, Jaffarpur Kalan, Chhawla, Palam Airport, Crime women Cell Nanakpura, Crime Branch, Uttam Nagar, Mohan Garden & CAW Cell of South-West District. | Sh. Pritam Singh, ASJ-04                  | Ms. Neelam Singh, ASJ-03                  |
| 2      | Ms. Geetanjli Goel, ASJ (SFTC) | Dwarka South, Dwarka North, Sector-23 Dwarka, Palam Village, Kapashera, Dabri, Bindapur, Janak Puri, Vikas Puri & CBI.   | Sh. Gurvinder Pal Singh, ASJ-05           | Sh. Ajay Goel, Spl. Judge (NDPS)          |



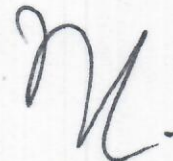
**(Narottam Kaushal)**  
District & Sessions Judge (S-W)  
Dwarka Courts, New Delhi.

No. 15503 - 15522 /Bail/Judl./DWK/2019

Dated: 31/05/19

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q) Tis Hazari Courts, Delhi.
3. The concerned Judicial Officers, Dwarka Courts.
4. Officer Incharge, Bail and Filing Section (Facilitation Centre).
5. Ld. District & Sessions Judge Secretariat, (S-W).
6. The President/Secretary, Dwarka Courts Bar Association Dwarka.
7. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
8. The Chief Prosecutor/Incharge, Prosecution Branch, Dwarka Courts.
9. Branch Incharge, Admin. Branch, Dwarka Courts.
10. The Web Site Committee, Tis Hazari courts, Delhi.
11. Server Room, Dwarka Courts with the directions to display the order on the website.
12. Notice Boards, Dwarka Court Complex.
13. Branch Incharge, R&I Branch for uploading on LAYERS.



District & Sessions Judge (S-W)  
Dwarka Courts, New Delhi.